

Central Administrative Tribunal
Bangalore Bench.

Registered

Commercial complex (BDA)
Indiranagar, Bangalore 560038
Dated 17 Oct, 1986.

Application No 687 of 1986(T)
(W.P. No 3133/1979)

Applicant

G. Puttappa. Jr. Accountant
/c/ General Manager. Telephones
Bangalore -9

versus

Respondents

The General Manager. Telephones
Bangalore Telephone District
Bangalore -9 *KRS*

To

1) Departmental Promotion Committee by its Chairman -
The General Manager, Telephones, Bangalore Telephone Dist.
Bangalore -9

2) A. M. Jagannathan, LSG Clerk, working at Telephone Revenue
Inspector, Telephone Revenue Accounts, 10/13, Hindustan
complex Building, Bangalore -9

3) The General Manager, Telephones, Bangalore Telephone
District, Bangalore -9

4) Secretary, Department of Communications and as
Director General P.T.T New Delhi -1

Subject:- Sending copies of order passed by this
Bench in application No 687/86(T) [W.P.3133/79]

Please find enclosed herewith the copy
of the order passed, by this Tribunal, in the above
Said application, on 29-9-86.

Encl: As Above

Int. S. J. Bredhause
R. R. Thy
(Section Officer)
Judicial.

Copy to:-

1. Ravivarma Kumar NO-11 } Advocate for
Jeevan Bldgs. Kumar Park } Applicant
Street. Bangalore -560001 }
2. M. S. Padmarajaiah C.G. S.C } Advocate of
High court Bldgs. Bangalore -1 } Responder

IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

A.No. 687/86.

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
29.9.86		<p>The grievance of the applicant is that he, being a Scheduled Caste (ST) candidate, was entitled to the 4th place in the roster instead of 21st place at which he was placed. According to the applicant's counsel, note (i) at the bottom of the list of promoted candidates to the cadre of LSG Clerks states that points 4 and 17 of Cycle I for ST have been dereserved. The counsel maintains that this note in the list was uncalled for, since the applicant was qualified to be appointed to either of the two posts at points 4 and 17. Counsel maintains further that there is a procedure prescribed for dereservation of reserved vacancies and certain conditions have also been laid down in paras 10.1 and 10.2 of Chapter 10 in the Brochure on Reservation for Scheduled Castes and Scheduled Tribes in Services, issued by the Government of India, Department of Personnel and Administrative Reforms, Ministry of Home Affairs in 1982. As the aforesaid procedure has not been followed and the relevant conditions fulfilled, we set aside the impugned list of candidates promoted to the LSG Clerks and direct the respondents 1, 3 and 4 to draw a fresh list keeping in view the claims of the applicant and the provisions in the brochure referred to <u>supra</u>. This direction shall be complied with by the respondents within a month from the date of receipt of the order. The application is disposed of accordingly.</p> <p><i>Encl: 1</i></p> <p>(CH. RAMAKRISHNA RAO) (L.H.A. REGO) MEMBER (JM) MEMBER (AM) 29.9.1986 29.9.1986</p> <p>dms. <i>Fine copy</i> R. <i>Thy 29/9/86</i> SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE</p>

Central Administrative Tribunal
Bangalore Bench.

Registered

Commercial Complex (BDA)
Indiranagar, Bangalore 560038
Dated Oct, 1986

Application No 688 of 1986 [T]
(W.P. No 2839/81)

17 OCT 1986

Applicant

G. Puttappa, Senior Section
Supervisor, Office of the Distl.
Engineer, Auto Exchange, Bangalore
Telephones, Bangalore-1

Versus

The General Manager
Telephones, Bangalore Telephone
District, Bangalore-9
& Others

To,

- 1) The General Manager, Telephones, Bangalore Telephone District, Bangalore-9.
- 2) Secretary, Department of Communications as DG P.T.T., New Delhi -1
- 3) M. Jagannathan, Office Suptt Gr-I c/o The General Manager, Telephones, Chamber of Commerce Bldgs Bangalore-9

Subject:- Sending copies of order passed by this Bench in Application No 688/86(T) W.P. 2839/81

Please find enclosed herewith the copy of the order passed, by this Tribunal, in the above said Application, on 29-9-86.

Enccl. - As above.

A. H. Thy
(Section Officer)
Judicial

Copy to:-

1. Ravivarma Kumar No-11 } Advocate for
Jeevan Bldgs, Kumarapark } Applicant
Street, Bangalore - 560001 }
2. M. S. Padmarajach C.G.Sc. } Advocate for
High Court Bldge, Bangalore - 1 } Respondents.

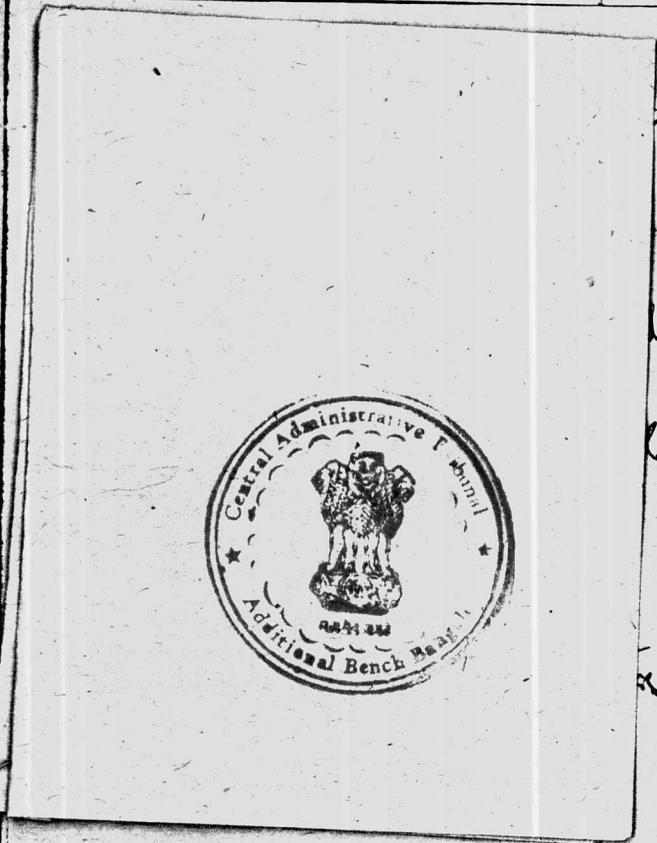
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IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE

Order Sheet (contd)

A. No. 688/86 (T)

Date	Office Notes	Orders of Tribunal
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In the light of the order issued in A.No. 687/86, the respondents 1 and 2 are directed to consider the case of the applicant in accordance with law within a month after complying with the directions issued in A.No. 687/86, disposed of earlier today.

Application is disposed of accordingly.

Chandrasekh
(CH. RAMAKRISHNA RAO) (L.H.A. REGO)
MEMBER (JM) MEMBER (AM)
29.9.1986 29.9.1986

dms.

1. True copy/
K. M. R. Rao
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE